Bank of India, they have issued certain guidelines regarding periodical rotation of staff to all commercial banks which include Indian banks as well as foreign banks operating in India.

(c) No such instance has come to the notice of Reserve Bank of India.

Direct Financing and Social Housing Schemes by Banks

3803. SHRI A. NEELALOHITHADASAN NADAR : Will the Minister of FINANCE be pleased to state :

(a) whether at present, the banks are not giving direct finance to the Social Housing Schemes to the low income and the economically weaker sections ;

(b) if so, whether Government propose to chalk out definite programme of direct financing by banks for such housing schemes at least during the Seventh plan period ; and

(c) if so, details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) The Reserve Bank of India fixed target for Rs. 150 crores in 1983 as the overall quantum of finance to be provided by banks for housing activity. Out of this amount of Rs. 50 crores were earmarked for being provided as direct finance for housing to Scheduled Castes/Scheduled Tribes economically weaker sections and low income group of the society.

The banks have been extending finance to the weaker sections for their housing requirements under the priority sector lending programme. Direct loans upto Rs. 5,000|-each for construction of houses are granted to Scheduled Castes|Scheduled Tribes and other economically weaker section of the society irrespective of Deposit Insurance The and Credit Guarantee Corporation's cover. banks also provide finance to governmental agencies for slum clearance and for the rehabilitation of slum dwellers.

बिहार में बैंकों की शाखायें

3804. श्री विजय कुमार यादव : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में जनसंख्या के अनुपात में कितने बैंक हैं और बिहार की तत्संबंधी स्थिति क्या है ;

(ख) क्या बैंकों की शाखाओं के मामले में बिहार बहुत पीछे है ; और

(ग) यदि हां, तो इस संबंध में सरकार की क्या योजना है ?

वित्त मंत्रालय में उप मंत्री (श्री जनार्दन पुजारी) : (क) से (ग) समूचे देश तथा बिहार राज्य में वाणिज्यिक बैंकों की शाखाओं के समूह-वार जनसंख्या के वितरण और प्रति बैंक कार्यालय औसत जनसंख्या के संबंध में मार्च, 1984 के अंत की स्थिति के मुताबिक उपलब्ध आंकड़े नीचे दिए गए हैं :—

केन्द्रों पर शाखाओं की संख्या	अखिल भारतीय	बिहार
ग्रामीण/अर्ध शहरी	33975	2835
शहरी/महानगरीय पत्तन शहर	10608	323
जोड़	44583	3158
प्रति बैंक कार्यालय औसत जनसंख्या	16000	23000
प्रति ग्रामीण/अर्ध शहरी कार्यालय के पीछे जनसंख्या	18000	24000

बैंक शाखाओं के विस्तार के मामले में बिहार कम शाखाओं वाले राज्यों में से एक है। अप्रैल, 1982 से मार्च, 1985 तक की अवधि के लिए शाखा विस्तार नीति के अनुसार, जिसमें कम शाखाओं वाले जिलों में बैंक रहित ग्रामीण/अर्ध शहरी केन्द्रों में शाखाएं खोलने की परिकल्पना की गई है ताकि ग्रामीण और अर्ध शहरी इलाकों की प्रत्येक 17000 की आबादी के पीछे एक शाखा हो, भारतीय रिजर्व बैंक ने यह अनुमान लगाया है कि इस अवधि में बिहार राज्य में 1106 अतिरिक्त ग्रामीण अर्ध शहरी शाखाएं खोलनी होंगी। यह सुनिश्चित करने के लिए कि बैंकों का शाखा विस्तार कार्यक्रम राज्य सरकार के विकास कार्यक्रमों का सहायक हो, भारतीय रिजर्व बैंक इस मामले में राज्य सरकारों पर निर्भर करता है ताकि बैंकों और अन्य एजेंसियों के परामर्श से शाखाएं खोलने के वास्ते बैंक रहित ग्रामीण अर्ध शहरी केन्द्रों का पता लगाएं। बिहार सरकार से प्राप्त सिफारिशों तथा अलग अलग बैंकों से प्राप्त आवेदनों के आधार पर अब तक भारतीय रिजर्व बैंक ने 801 कार्यालय खोलने के लिये प्राधिकार पत्र जारी किये है। अप्रैल, 1982 से मार्च, 1985 तक की अवधि के शाखा विस्तार कार्यक्रम को पूरा करने के लिग राज्य सरकार को अतिरिक्त केन्द्रों का पता लगाने के वास्ते कहा गया है।

Withdrawal of Excise Duty Relief on Mini Cement Plants

3805. SHRI KRISHNA KUMAR GOYAL:
SHRI MOTIBHAI R. CHAUDHARI:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have withdrawn excise duty relief from the mini cement plants in the small scale sector which they had been enjoying units now;

(b) whether he had received a memorandum asking for full exemption from excise duty from the mini cement plants; and

(c) if so, the reaction of Government and decision taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA): (a) A concessional rate of excise duty was leviable on cement manufactured in mini-cement plants from the 30th May, 1979 till the 31st March, 1984. A decision was taken in March, 1984 not to extend the excise duty concession beyond the 31st march, 1984.

(b) and (c) Certain representations requesting for continuance of the concessional rate of duty on cement manufactured by mini cement plants have been received. These representations have been considered, but it has not been found possible to accede to the request.

Internal Prices of Coffee and Tea

3806. SHRI D.M. PUTTE GOWDA: Will the Minister of COMMERCE be pleased to lay a comparative statement of internal prices of coffee and tea for the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR): Internal auction prices of coffee and tea in the last three years are as follows:—

Coffee — In Rs. per 50 kg.

Year	Plant 'A'	Arabica Cherry 'AB'	Robusta Cherry 'AB'
1981	586.50	493.75	469.75